

OFFICE OF THE PRINCIPAL SENIOR CIVIL JUDGE'S COURT, KURNOOL.

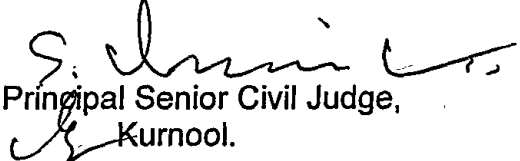
NOTICE

Dis No.

Date:21-04-2020

Respected president of Advocate bar Association, Kurnool and litigant public are here by informed in order to combat spreading of Corona Virus (Covid -2019) particularly in view of the Lockdown declared by the Government of Andhra Prades and as per the direction of the Hon'ble High Court of Andhra Pradesh at Amaravathi in continuation in ROC NO.192/2020 dt.26-03-2020, the matters already posted to 21-04-2020, 22-04-2020, 23-04-2020, 24-04-2020, 27-04-2020, 28-04-2020, 29-04-2020, 30-04-2020, and 01-05-2020, by the Principal Senior Civil Judge's Court, Kurnool are automatically adjourned to the following days:-

Matters already posted to	Automatically adjourned to
21-04-2020	22-06-2020
22-04-2020	23-06-2020
23-04-2020	24-06-2020
24-04-2020	25-06-2020
27-04-2020	26-06-2020
28-04-2020	29-06-2020
29-04-2020	30-06-2020
30-04-2020	01-07-2020
01-05-2020	02-07-2020


Principal Senior Civil Judge,
Kurnool.

Copy to

1. The System officer District Court, Kurnool is requested to Upload the above information in District Court official website.
2. Notice Board of Principal Senior Civil judge Court, Kurnool.
3. The President, Advocate Bar Association, Kurnool.